

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5033
ANSWERED ON:23.12.2014
MINORITIES IN POLICE FORCE
Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the information has since been collected;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken or being taken by the Government to increase the representation of Minorities in the Police Force in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): Yes, Madam.

(b) As 'Police' and 'Law and Order' are State subjects, falling in Entry 1 and 2 of List II of the Seventh Schedule of the Constitution of India, no such statistics on representation of minorities in the State Police Forces are maintained by the Ministry of Home Affairs. The details of representation of minorities in Central Armed Police Forces (CAPFs) and Assam Rifles during 2004 to 2011 is at Annex.

(c): Following efforts are made to increase the representation of the minorities in the CAPFs:

- (i) Recruitment to various posts in CAPFs is done on all India basis after giving wide publicity in all leading newspaper, Employment News, internet etc. and copy of each recruitment advertisement is also sent to the Minorities Commission for its wide publicity amongst minority community.
- (ii) A minority member is included in the Selection Board for the Recruitment rallies.